

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 3rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Lafarge India Pvt. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Surbhi Sharma

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Ms. Suparna Srivastava for R-2**

ORDER

Mr. Rai, the learned counsel appearing on behalf of Respondent No.1 and Ms. Suparna Srivastava appearing on behalf of Respondent No.2 seek some time to file the reply. Accordingly, they are directed to file the same on or before 12.09.2013 after serving copy on the other side.

Post the matter on **19.09.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**